

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1328
ANSWERED ON:13.08.2013
WOMEN POLICE UNITS STATIONS
Maadam Shri Vikrambhai Arjanbhai;Sugavanam Shri E.G.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of women police units/stations set up to fight crime against women in the country, State-wise including Gujarat;
- (b) whether the Government has any proposal to set up more of such specialized police units/stations in the country;
- (c) if so, the details thereof; and
- (d) the time by which the said units/stations are likely to be set up in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): As per data available with Bureau of Police Research and Development (BPR&D), there were a total of 499 All Women Police Stations in the country as on 01.01.2012. The state-wise details are given in Annexure.

(b) to (d): ``Police`` is State subject under the Seventh Schedule to the Constitution of India and, therefore, the State Governments and UT administrations are primarily responsible for notifying and setting up of women Police units / stations. However, Ministry of Home Affairs had issued a detailed advisory on crimes against women dated 4th September, 2009 to all State Governments/UTs, wherein they have been inter-alia, advised to set up exclusive 'Crime against Women and Children' desk in each police station and the Special Women police cells in the police stations and all women police thana as needed.